

sible effect on Indian sub-continent, I want to know from the Hon'ble Minister that whether he propose to take any step keeping in views the conclusions drawn on the basis of all those studies made by the world Medical Scientists, Chemical Scientists and by other world organisations that Indian Sub-Continent will be affected by these developments?

RAO BIRENDER SINGH: I want to tell the Hon'ble Members that his first question is

[English]

whether a study has been made in regard to the likely immediate and long term effects of threatened use of chemical and biological weapons in the Gulf-War on the human and animal life in the Indian sub continent.

[Translation]

Many advanced institutes have no knowledge about the composition of biological and chemical weapons. They do not have any information about the nature of lethal lethal weapons a particular country possesses. In views of this it is not possible to study their effect. Unless it is known as to which type of weapons are being used, their effect cannot be ascertained. I have stated this thing in reply to the question. However, it is a fact that according to our study the remoteness of war theatre eliminates changes of even little effect of the use of these chemical and biological weapons in India.

[English]

SHRI EDUARDO FALEIRO: There have been Treaties and agreements between the two Super powers-Soviet Union and the United States-on the abolition of weapons of mass destructions including chemical weapons and how do the Government see the agreements between the two Super powers and the effectiveness of those agreements, in view of the threat to use these weapons in the Gulf war?

RAO BIRENDER SINGH: Sir, I would

request you to ask the hon. Member to address this question to the Defence Minister.

[Translation]

SHRI RATILAL KALIDAS VERMA: Mr. Speaker, Sir through you I want to know from Hon'ble Minister who has stated that India will not be affected on account of this but newspapers are repeatedly reporting that India and even Burma will be affected by it because of Gulf War. Besides other living beings and vegetations are likely to be affected by it. In this situation which statement should be taken as correct?

RAO BIRENDER SINGH: According to the study made by our Meteorological Department this oil sick is not likely to have any effect on the monsoon of India.

SHRI HARISH RAWAT: Mr. Speaker, Sir, you had told that the Minister of Railway would be here but he has not come so far. That is why we are forced to sit in the well.

At this stage Shri Harish Rawat and Shri P.R. Kumaramangalam came and sat on the floor near the table

[English]

SHRI SOMNATH CHATTERJEE: It is a very serious matter.

MR. SPEAKER: SHRI P.M. Sayeed. Next question.

SHRI P.M. SAYEED: Question No. 66. (Interruptions)

MR. SPEAKER: Let us hear Mr. Rajmangal Pande.

SHRI SOMNATH CHATTERJEE: Is he answering on his behalf?

**Exchange of Cultural Delegations
between India and China**

*66. SHRI P.M. SAYEED: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether an agreement has been signed recently between India and China to exchange cultural delegations on regular basis;

(b) if so, the details thereof; and

(c) the main benefits that are likely to accrue to India?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDEY): (a) to (c). A cultural Agreement was signed between India and China on 28th May, 1988. The Agreement envisages promoting understanding and developing relations between the two countries in the realms of culture and art, education, social sciences, sports, public health, press and publishing, broadcasting, film and TV through the exchange of exhibitions, performing troupes, archaeologists, specialists, teachers, intellectuals; award of scholarships; exchange of books, radio, and TV programmes and sharing of experience in the field of medicine and public health and social sciences. The Agreement has strengthened and continues to strengthen the relations between the two countries.

MR. SPEAKER: I would only request the hon. Members to please resume their seats.

(Interruptions)

SHRI BASUDEB ACHARIA: Where is the Minister of Railways? He should be present in the House.

(Interruptions)

MR. SPEAKER: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

[Translation]

Formulation of National Youth Policy

*61 SHRI MITRA SEN YADAV:
SHRI PRAKASHBAPU
VASANTRAO PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the outcome of the efforts made by the Government for the formulation of a National Youth Policy; and

(b) the time by which the National Youth Policy is likely to be formulated?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDEY): (a) and (b). Based on the recommendations of the Nationals Youth leaders Conference held in Delhi from 18th to 20th May, 1990 and in consultation with various Ministries/Departments of Government of India and State Governments, efforts are on hand to complete expeditiously formulation of a New Youth Policy. The recommendations of the National Youth Council at their first meeting on February 11 and 12, 1991 are also being taken into consideration in this exercise.

[English]

Allotment of LIG Flats in Rohini

*63. DR. C. SILVERA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the DDA had allotted a large number of LIG flats in Sector-XV of Rohini on the basis of draw held in March, 1990;

(b) whether majority of allottees of this area have submitted all documents and paid the amount in terms of allotment-cum-demand letter in time;

(c) whether such allottees have not been given possession of flats till date;

(d) if so, the reasons for delay;

(e) whether the DDA is liable to pay some penalty to such allottees; and

(f) if so, the details thereof?